

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 4450
TO BE ANSWERED ON 28.03.2023**

Facilities for Athletes

†4450. SHRI DULAL CHANDRA GOSWAMI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken any steps to improve facilities for athletes in the country; and

(b) if so, the details thereof?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) & (b) 'Sports' being a State subject, the responsibility to promote and develop sports activities including the sports facilities for athletes rests primarily with the respective State Governments/Union Territory Administrations. However, the Union Government supplements their efforts in this regard through its following schemes implemented throughout the country:

- (i) Khelo India – National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations;**
- (iii) Special Awards to Winners in International sports events and their Coaches;**
- (iv) National Sports Awards,**
- (v) Pension to Meritorious Sports Persons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons;**
- (vii) National Sports Development Fund; and**
- (viii) Running sports training centres through Sports Authority of India (SAI).**
